श्री बी० ग्रार० भगतः महीने भर में एक ही बार खाना चाहते है तो खा जाय, उसके बाद उन्हें फिर एक महीने के बाद ही दिया जायगा ।

SHRI N. M. LINGAM: From the statement it is seen that States like West Bengal and Orissa have the largest number of opium addicts-more than a lakh in West Bengal and nearly a lakh in whereas in Manipur it is practically nil. May I enquire if Government have conducted survey or investigation to find out the cause for the large number of addicts in one place and for the comparatively low number in the neighbouring State?

SHRI B. R. BHAGAT: It may be due to historical reasons. Manipur is a small place in population and in area. But the two States cannot be compared. It is very difficult to say precisely what the reasons are for the large number of opium addicts in one place.

श्री पां ना राजभोज क्या श्राप बता सकते हैं कि भारत में कितनी विकती है भ्रौर बाहर कितनी जाती है भ्रौर क्या सरकार इसको कंट्रोल नहीं कर सकती है?

श्री बी० भ्रार० भगतः इसके बारे में ग्रलग से नोटिस चाहिये।

SHRIMATI SAVITRY DEVI NIGAM: May I know the number of inter-provincial gangs engaged in the illicit trade of opium which have arrested in the year 1957-58?

SHRI B. R. BHAGAT: That is too large a question for this. If the hon. Lady Member tables a question, I will answer that.

स्रोया हुन्ना वायुयान

*२१५. श्री नवाबसिंह चौहान : क्या प्रतिरक्षा मंत्री १६ फरवरी, १६५६ को राज्य सभा में ग्रतारांकित प्रश्न संख्या ७८ के दिये

गये उत्तर को देखेंगे और यह बताने की क्रपा करेंगे कि :

- (क) क्या श्री बलवंत सिंह मखीजा के पिता ने सरकार से खोये हुये वायुयान की खबर को प्रकाशित करने की प्रार्थना की थी; यदि हां, तो उस पर क्या कार्यवाही की गई;
- (ख) क्या पुलिस ग्रथवा ग्रन्य सुत्रों से कोई रिपोर्ट मिली थी: ग्रौर
- (ग) पिछले पाच वर्षो में कितने वाय-यान इस प्रकार लापता हुये, उनमें से कितनों का पता लगा और वायसेना के कितने अफसर व ग्रन्य लोग मरे?

+[MISSING AIRCRAFT

*215. SHRI NAWAB SINGH CHAT-HAN: Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 78 in the Rajya Sabha on the 19th February, 1959 and state:

- (a) whether Shri Balwant Singh Makhija's father had made a request Government for publishing the news about the missing aircraft, if so, what action was taken thereon;
- (b) whether any report was received from the Police or other sources; and
- (c) the number of aircraft lost in this way during the last five years, the number of those which were and the number of officers of the Air Force and other persons who lost their lives?]

THE DEPUTY MINISTER OF FENCE (SARDAR S. S. MAJITHIA): (a) No such specific request was received by Government from Shri Balwant Singh Makhija's father.

(b) There has been no report from the Police. There were, however, some rumours, which, though they appeared highly improbable, were taken up for investigation. But no useful

^{†[]} English translation.

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formation about the missing aircraft has so far come to notice.

(c) Including the present case, three aircraft have been lost in this since 1954. None of them has traced. Six officers and one airman, who are missing, are presumed have lost their lives in these accidents.

†प्रितिरक्षा उपमंत्री (सरदार एस० एस॰ मजीठिया) : (क) बलवंत सिंह मखीजा के पिता से ऐसी कोई स्पष्ट प्रार्थना प्राप्त नही हुई।

(ख) पोलीस से भी कोई रिपोर्ट नहीं · मिली है। ताहम कुछ ग्रफवाहें फैली थीं, जिनकी, सम्भावना न होते भी, छानबीन की गई थी। परन्त भ्रभी तक उस लापता हवाई जहाज के 🍍 बारे में कोई लाभकारी सचना नहीं मिली।

(ग) इस घटना को मिला कर १६५४ से ग्रब तक इस तरह तीन हवाई जहाज नापता हैं। किसी का भी पता नहीं लगा है। अनमान किया गया है कि ६ आफिसर और एक एम्ररमैन जोइन घटनाम्रों के कारण न्नापता हैं जीवित नहीं हैं।]

श्री नवार्वासंह चौहान : इस एग्ररकापट को जो पाइलट्स लेकर गये उन्होंने क्या इसके लिये श्रफसरों से परिमशन ली थी? यदि परिमशन ली गई थी तो वह किस जगह को लिये ली गई थी?

SARDAR S. S. MAJITHIA: Before an aircraft takes off normally the pilots sign the authorisation book on which the specific duty to be performed is given.

श्री नवाबसिंह चौहान: भ्रापने बताया ं कि यह कायदा है। मै यह पूछ रहा है कि ये श्री मखीजा श्रीर दूसरे लोग--जिनके बारे में कहा जाता है कि कैश हो गया और मारे गये--- किसकी इजाजत लेकर थे भ्रौर उन्होंने किस चीज पर साइन किया था?

SARDAR S. S. MAJITHIA: So far as this Mr. Makhija is concerned he was supposed to do a sortie a little to the north-east of Delhi.

SHRI M. M. SUR: Was this done for survey purpose or training purpose?

SARDAR S. S. MAJITHIA: purpose.

श्री नवाब सिंहचौहान : क्या यह सच है कि यह वाकया, यह इंसीडेंट, २५ ग्रगस्त का है और इसके लिये जो सर्च किया गया वह २४ म्रक्टबर को किया गया, एयर सर्च तब किया गया ग्रौर ग्राउंड सर्च उसके बाद भी एक महीने बाद किया गया। इतनी देर में. इन सब पार्टियों को. भेजने का कारण क्या था?

SARDAR S. S. MAJITHIA: That The search was started not true, Sir. straight off. As a matter of fact roughly about fifty hours of was done straightway when the aircraft did not return back. But apart from that, as I said, there were certain rumours. They were taken for investigation and further was done as a result of it.

श्री नवाबसिंह चौहान: क्या सरकार को इस प्लेन के बारे में कोई खबर, कोई इत्तिला, स्वामी प्रणवानन्द से मिली? यदि मिली तो उसके ऊपर क्या कार्यवाही की गई?

SARDAR S. S. MAJITHIA: Yes, it is reported that this reverend Swamiji saw the aircraft flying at a very great height which is highly improbable, because if the Swamiji could see the aircraft, the pilot should also be able to see the ground and should know where he was Apparently there was not much basis in this report.

DR. RAGHUBIR SINH: May I know, Sir, whether any courts of enquiry were held for these missing aircraft, and if so, what were their findings?

SARDAR S. S. MAJITHIA: A of enquiry is always held after any accident and courts of enquiry regarding these aircraft were also held.

^[] Hindi translation.

Dr. RAGHUBIR SINH: My question has not been answered. Was a court of enquiry held after this accident? If so, what were their findings?

Oral Answers

SARDAR S. S. MAJITHIA: So far as the finding is concerned, naturally because the aircraft were not traceable, nothing else could be the finding excepting that they have been lost and the crew presumed to be dead.

SHRI N. M. LINGAM: Sir, I wanted to know the types of these unfortunate aircraft.

SARDAR S. S. MAJITHIA: Two Vampires and one Dakota.

श्री नवाबसिंह चौहान : क्या यह सच है कि एयर वाइस मार्शल अर्जन सिंह को श्री मखीजा के फादर की तरफ से लिखा गया था कि इस वाकये को रेडियो के द्वारा बतलाया जाय ग्रौर ग्रखबारों में निकाल दिया जाय ताकि लोग इंफार्मेशन दे सकें। मेरे पास उसकी कापी मौजूद है। क्या सरकार ने कोशिश करके कोई इंफार्मेशन प्राप्त की है ?

SARDAR S. S. MAJITHIA: A letter was received. That is true, and, as the hon. Member knows, this accident was reported. Further, a statement, I believe, was made on the floor of the House and it got very wide publicity. Anybody, who knows anything about it, is most welcome to give the information.

SHRI JASWANT SINGH: May I know, Sir, whether we are certain that this plane has not been shot down by Pakistan?

SARDAR S. S. MAJITHIA: There is no question of this aircraft being shot down.

SHRI JASWANT SINGH: know, Sir, the basis on which it is said like this?

Mr. CHAIRMAN: Please sit down. Question No. 216.

GOVERNMENT DAIRY FARM, PORT BLAIR

to Questions

- SHRIMATI SAVITRY DEVI *216. NIGAM: Will the Minister of Home Affairs be pleased to state:
- (a) the present number of milch cattle in the Government Dairy Farm, Port Blair (Andamans) and the daily milk yield;
- (b) the amount of annual expenditure incurred on the Dairy Farm and the break-up of the expenditure under separate headings, i.e., pay of attendants, fodder and cost of establishment etc.; and
- (c) the amount of annual revenue derived by sale of milk?

THE DEPUTY MINISTER OF HOME AFFAIRS (SHRIMATI VIOLET ALVA): (a) The present number of milch cattle is 30 and the daily average milk production is 159.9 lbs.

(b) The annual expenditure on the Dairy Farm was an under in 1958-59:

		Rs.
(i) Pay of attendar	nts	17,100
(ii) Fodder		32,978
(iii) Establishment, etc.		15,850
	TOTAL	65,928

(c) In 1958-59, a revenue of 21,858 was derived by sale of milk.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, if it is true that most of the milk is supplied to the government officers and other government servants and the public is never given any chance to purchase milk?

SHRIMATI VIOLET ALVA: I do not think the observation of the hon. Member is correct.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, what is the price of the milk, and the date from which it is enforced?

SHRIMATI VIOLET ALVA: I do not know about the date, but the price of the milk was 37 n.P. which has since been increased to 45 n.P. from 15th April, 1959.